

**IN THE HIGH COURT OF JHARKHAND AT RANCHI**

A.B.A. No. 1199 of 2020

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Md. Javed Ahmad @ Javed Ahmad ... .. Petitioner

Versus

1. The State of Jharkhand

2. Brij Mohan Choudhary ... .. Opp. Parties

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**CORAM : HON'BLE MR. JUSTICE RONGON MUKHOPADHYAY**

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For the Petitioner : Mr. Kripa Shankar Nanda, Advocate

For the State : Mr. Deepak Kumar, A.P.P.

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02/29.06.2020 Mr. Kripa Shankar Nanda, learned counsel for the petitioner seeks permission to withdraw this application and he has undertaken that the petitioner shall surrender before the learned trial court within a period of four weeks.

Regard being had to above, this application is dismissed as withdrawn.

*(Rongon Mukhopadhyay, J.)*